

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP-02/2002 OA-2124/2001

New Delhi dated this the 20th day March, 2002.

HON'BLE SHRI S.R. ADIGE, VICE CHAIRMAN (A) HON'BLE SMT.LAKSHMI SWAMINATHAN, VICE CHAIRMAN(J)

Rukemesh S/o Late Sh.Kirori Lal, R/o. 14/313, Dakshinpuri, New Delhi-62 (By Advocate: Sh.Rajinder Pathak)

... APPLICANT

VERSUS

- Sh. J.A.Choudhry,
 Secretary(Health)
 Ministry of Health,
 Nirman Bhavan, New Delhi.
- Dr. Jagdish Prasad
 Medical Suprintendant,
 Safdarjung Hospital,
 New Delhi.
 (By Advocate: Sh.S.M.Arif)

... RESPONDENTS

(by Advocace: bit.b.m.m.11)

ORDER (ORAL)

S.R. ADIGE, V.C.(A)

Heard both sides on CP-02/2002.

1. In the light of the respondents order dated 13.11.2001 a copy of which is taken on record and has been received by the applicant on 10.12.2001, the CP does not survive.

C.P. is dimissed. Notices are discharged.

(SMT.LAKSHMI SWAMINATHAN)

VICE CHAIRMAN (J)

(S.R. ADIGE)
VICE CHAIRMAN(A)